

(a) whether it is a fact that reservation rules issued by Government are being violated with regard to Scheduled Castes/Scheduled Tribes in IBP Co. Ltd., New Delhi,

(b) whether it is a fact that seniority lists are not prepared and distributed to employees and 40-point roster is not maintained in preparing seniority list in IBP Co. Limited, Delhi; and

(c) whether it is fact that there is no officer in B Grade and above belonging to Scheduled Castes/Tribes and whether there is no reservation in promotions in IBP Co, New Delhi ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) No, sir.

(b) Records based on seniority are available with IBP Company Limited, New Delhi. However, as per practice, the seniority lists are not distributed to the employees. 40-point roster is being maintained.

(c) There is no SC/ST officer in Grade B and above in IBP Company, New Delhi. However, reservation rules are being followed in promotion.

**Opening of Distributorship of LPG at Channarayapatna in Hassan District (Karnataka)**

4078. DR. V. VENKATESH : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that the people of Channarayapatna in the district of Hassan (Karnataka) are experiencing great difficulty in getting refills to their LPG Cylinders in the absence of any distributorship of the I.O.C. at that place and the people have to get their refills only from Hassan which is nearly 45 km. away from their place ;

(b) if so, whether Indian Oil Corporation propose to open a LPG distributorship at this place shortly ; and

(c) if not, the reason therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) Considering that the population of Channarayapatna according to the 1981 census is only 16,300, an LPG distributorship there would not be economically viable. Hence, the oil industry does not propose to open a distributorship there.

**Production of Washing, toilet soaps, toothpastes etc.**

4079. SHRI MOTI LAL SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) the number and names of companies manufacturing toilet and washing soaps, tooth-paste and the criteria adopted by them for fixation of prices of their products ;

(b) whether it is a fact that there is a monopoly of some particular companies in the manufacture of soaps and detergents ; and

(c) if so, whether Government propose to take steps to end this monopoly and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) statements I to IV indicating the names of the companies manufacturing toilet, washing soap and tooth paste in the organised sector and toothpaste in the small scale sector is given below. There are around 5,000 units manufacturing washing soap in the small scale sector.

There is no Government control at present on prices of soap and toothpaste.

(b) M/s Hindustan Lever Limited who account for about 65% of the total production of toilet soap in the country, are "dominant" in the production of toilet soap. No single company is, however, dominant in the production of synthetic detergent or washing soap.